

the Tripura Administration submitted a scheme to the Ministry of Rehabilitation for betel-leaf cultivation in several rehabilitation colonies including Belonia. As however it was found that the schemes did not lead to the economic rehabilitation of the families concerned they were not sanctioned.

Migrants from West Pakistan

1488. **Sardar Iqbal Singh:** Will the Prime Minister be pleased to state the number of migrants from West Pakistan during 1958 so far?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): 2,719 migrants entered India during the period from 1st January to 31st July, 1958.

Arrears of Rent for Government Buildings in Delhi

1490. **Sardar Iqbal Singh:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) total arrears of rent for Government buildings in Delhi separately under:

(i) the Government departments (department-wise),

(ii) institutions, and

(iii) with private individuals, and

(b) the steps taken to realise these arrears?

The Minister of Works, Housing and Supply (Shri K. C. Reddy): (a) (i) Rs. 3,03,451. A statement showing the break-up department-wise, is laid on

the Table of the Lok Sabha. [See Appendix IV, annexure No. 39].

(ii) Rs. 1,00,000.

(iii) Rs. 4,13,368.

(b) The amount due from Government Departments will be realised through book adjustments. Where acceptance of debits has been unduly delayed, the matter is being actively pursued with the Departments concerned. The amount due from private institutions and individuals will be realised either through their sureties or by recourse to certificate proceedings and recovery as arrears of land revenue under the provisions of the Public Premises (Eviction of Unauthorised Occupants) Bill, 1958 now pending enactment by Parliament.

Bharat Sevak Samaj

1491. { Shri Daljit Singh:
Shri Onkar Lal:

Will the Minister of Planning be pleased to state:

(a) the total amount of financial assistance given to the Bharat Sevak Samaj of all States during 1958-59, and

(b) whether the Government of India have received reports from the States of the work done by the Samaj during 1957-58?

The Deputy Minister of Planning (Shri S. N. Mishra): (a) During the year 1958-59, the Planning Commission have so far given grants-in-aid to Bharat Sevak Samaj, Delhi Pradesh, only as follows:

Nature of Scheme	Amount sanctioned
	Rs.
1. Pilot Project for enlisting and mobilising Public Cooperation for social and economic welfare work in slum areas of Delhi	11,500
2. Pilot Project for enlisting Public Cooperation for national reconstruction programme by starting 10 Youth Plan Clubs in the Urban Areas of Delhi	825
TOTAL	12,325

*This figure does not include migrants into Punjab during July, 1958.

(b) As Bharat Sevak Samaj is not functioning under the control of Government, the question of receiving reports from the States of the work done by the Samaj during the year 1957-58 does not arise. The Planning Commission, however, called for Progress Reports from the Samaj on the working of those schemes for which grants were sanctioned by them during 1957-58 and such reports were received.

Foreign Delegations

1492. { Shri Daljit Singh;
Sardar Iqbal Singh:

Will the Prime Minister be pleased to state:

(a) the number of foreign official delegations that visited India during 1957-58;

(b) the object of visits of those delegations;

(c) the names of foreign countries to which those delegations belong; and

(d) the expenditure incurred on each of them?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) Fifty four, according to information available so far.

(b) to (d). Such information as is already available is contained in the statement placed on the Table of the Lok Sabha. [See Appendix IV, an annexure No 31.]

Registration of Handlooms

1493. Shri Jaganatha Rao: Will the Minister of Commerce and Industry be pleased to state:

(a) whether the registration of handlooms has been completed throughout India; and

(b) if so, the total number of handlooms registered so far and their number in Orissa State particularly?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri)

(a) No, Sir,

(b) The total number of handlooms registered as on 6th August, 1958 is 24,23,825. This includes 1,06,553 looms booked for registration in Orissa State.

भारतीय पराधिकारी का पाकिस्तान से
वापस बुलाया जा ना

१४९४. { श्री रघुनाथ सिंह :
श्री ए० ए० बनर्जी :
सरदार इकबाल सिंह :
श्री ए० ए० अच्युत सिंह :

क्या प्रधान मंत्री: यह बताने की कृपा करेग कि

(क) क्या यह सच है कि पाकिस्तान सरकार ने ढाका स्थित भारतीय उप-उच्चायुक्त के प्रथम सचिव श्री ए० के० सेन को वापस बुलाने के लिये कहा है ; और

(ख) यदि हां, तो इस का क्या कारण है ?

प्रधान मंत्री तथा वैदेशिक कार्य मंत्री (श्री जवाहरलाल नेहरू) . (क) जी हां ।

(ख) पाकिस्तान ने यह आरोप लगाया कि श्री ए० के० सेन ने उनके संदक्ती मामलों में हस्तक्षेप किया था । हमने पाकिस्तान को बताया कि यह बात सच नहीं है, लेकिन ग्राम राजनयिक व्यवहार के अनुसार श्री ए० के० सेन को वापस बुला लेने के अलावा हमारे पास कोई और चारा नहीं था ।

Export of Oilseeds, Tea and Jute

1495. Shri Hem Barua: Will the Minister of Commerce and Industry be pleased to state the steps taken to step up the export of oilseeds, tea and jute during the years 1956, 1957 and 1958 so far?